

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.46 of 2020 (SZ)

Tribunal on its own motion Suo Motu
based on the News item in Dinamalar,
Newspaper dt. 18.02.2020, Chennai
Supplementary "Mixing of Sewage in
Rain Water Drain Canal"

...Applicant

Versus

The District Collector,
Chengalpattu Distrit,
District Collectorate Office,
Chengalpattu and Ors.

...Respondent(s)

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**Filed by
Thiru. C. Kasirajan,
Advocate, Chennai.**

ACTION TAKEN REPORT OF THE JOINT COMMITTEE CONSTITUTED BY THE HON'BLE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE) IN RESPECT OF O.A No.46 of 2020 ON THE BASIS OF THE PAPER REPORT PUBLISHED IN THE DINAMALAR NEWSPAPER - CHENNAI SUPPLEMENTARY DATED 18.02.2020 UNDER THE CAPTION "MIXING OF SEWAGE IN RAIN WATER DRAIN CANAL – ACTION REQUESTED" AT NALLAPPA STREET, CHROMPET, PALLAVARAM TALUK, CHENGALPATTU DISTRICT

ORDERS OF THE HON'BLE TRIBUNAL

It is respectfully submitted that a case has been taken up Suo Moto by the Hon'ble National Green Tribunal (SZ) on the basis of the paper report published in the Dinamalar Newspaper - Chennai Supplementary dated 18.02.2020 under the caption "Mixing of Sewage in Rain Water Drain Canal – Action Requested"

It is respectfully submitted that Hon'ble National Green Tribunal (SZ) in its order in original application No 46 of 2020 dated 27.02.2020 has constituted a joint committee consisting of Commissioner, Pallavaram Municipality and Tamilnadu Pollution Control Board.

It is respectfully submitted that the joint committee as constituted, submitted the report before the Hon'ble Tribunal. The Hon'ble National Green Tribunal in its order dated: 13.10.2020 directed the committee and the local bodies M/s. Pallavaram Municipality and M/s. Chitlapakkam Town Panchayat to furnish the further report.

It is respectfully submitted that the said rain water drain canal in the area in question is leading to Sembakkam eri. The said canal is bounded one side by the local body area of Pallavaram Municipality and other side by Chitlapakkam Town Panchayat. Pallavaram Municipality has identified and disconnected the pipe line discharging sewage/sullage in the said rain water drain canal and a fine of Rs.500/- each was imposed to the following Violators at Nallappa street, Chrompet.

- (i) Mr.Ramachandran, No.36, Nallappa Street, Chrompet.
- (ii) Mr.Lenin, No.35, Nallappa Street, Chrompet.
- (iii) Mr.Jaganathan, No.49, Srinivasan Nagar Cross Street, Chrompet.
- (iv) Mr.Rajkumar, No.51, Srinivasan Nagar Cross Street, Chrompet

It is respectfully submitted that M/s. Chitlapakkam Town Panchayat has identified and disconnected the pipe line discharging sewage/sullage in the said rain water drain canal and levied a fine of Rs.200/- each to the following violators in the area in question

- i. Mr. Prabakar, No. 8, Govindasamy Street, Chitlapakkam

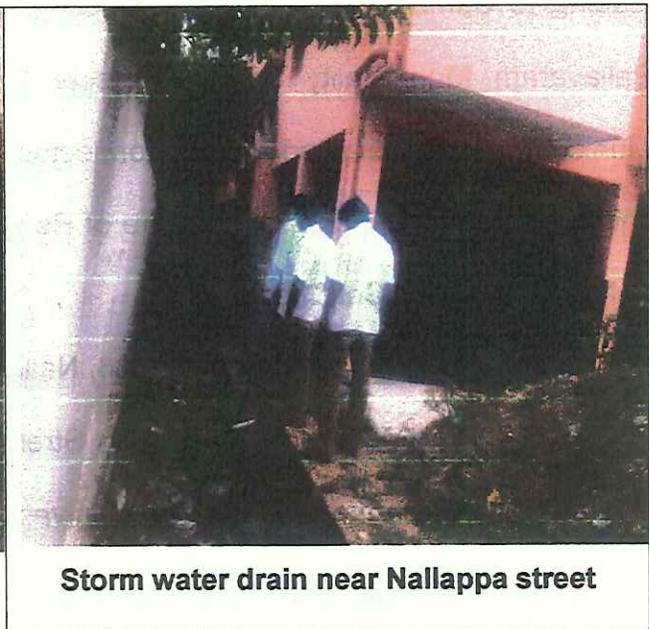
- ii. Mr. Rajendran, No. 3, Govindasamy Street, Chitlapakkam
- iii. Mrs. Parameswari, 2/9, Govindasamy Street, Chitlapakkam
- iv. Mrs. Anandhi, No. 5/6, Kalaivanar Street, Chitlapakkam
- v. Mrs. Sesu Mariyal, No. 18, Thiruvalluvar St. (18C, 5th Street, Jiothi Nagar), Chitlapakkam

It is respectfully submitted that the said area in question was again inspected by the joint committee on 14.06.2021 & 19.06.2021 and observed the following.

1. There is no discharge of sewage from the residences in the area in question in the storm water drain running near Nallappa Street, as the erring houses in Nallappa Street situated on the banks of the Canal were imposed with fine and the discharge outlet were closed, now there are no such issues of letting sewage into the canal from the area in question.
2. Whereas in the downstream of the storm water drain canal i.e from Srinivasa nagar, Haridossapuram, Raman street, Vivekananda street upto the confluence point of Sembakkam eri. It was noticed number of residences are letting out the sullage water into the said rain water drain canal leading to Sembakkam lake.
3. Photographs taken during the inspection, i.e rain water drain canal near Nallappa street and downstream of Nallappa street are submitted as follows



Storm water drain near Nallappa street



Storm water drain near Nallappa street



Storm water drain near Nallappa street



Storm water drain in Srinivasa Nagar(down stream of Nallappa street)



Storm water drain in Haridossapuram(down stream of Nallappa street leading to Sembakkam lake)



Storm water drain in Vivekananda Street(down stream of Nallappa street near the confluence point - Sembakkam lake)



Storm water drain in Vivekananda Street(down stream of Nallappa street near the confluence point - Sembakkam lake)



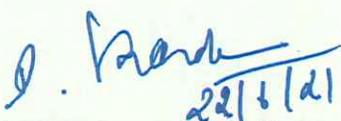
Confluence point of the storm water drain- Sembakkam lake

RECOMMENDATIONS OF THE COMMITTEE

Based on the above observation, the Joint Committee submits the following recommendation before the Hon'ble National Green Tribunal (Southern Zone)

1. Both the Pallavaram Municipality and the Chitlapakkam Town Panchayat shall take immediate action to disconnect the pipe line carrying the sullage water within a period of 20 days from the houses in their local body area into the storm water drain downstream to the area in question all along its course till the confluence point of Sembakkam lake.
2. Pallavaram Municipality and Chitlapakkam Town Panchayat shall remove all the solid waste dumped in the said storm water drain canal from Nallappa street upto confluence point of Sembakkam lake within a period of one week.
3. Pallavaram Municipality shall further constantly maintain the underground sewer line network for proper collection and transportation of the sewage water without chocking, leading to overflow into the said rain water canal at any point of time in their jurisdiction and shall impose fine on the violators.
4. Chitlapakkam Town Panchayat shall constantly monitor and ensure that no sewage/sullage water discharge into the said rain water rain canal at any point of time in their jurisdiction and shall impose fine on the violators.
5. The said local bodies shall periodically inspect the said rain water drain canal to prevent the discharge of sewage/sullage and dumping of solid waste.


Commissioner
Pallavaram Municipality
Pallavaram


22/6/21
District Environmental Engineer,
Tamilnadu Pollution Control Board,
Maraimalainagar

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ACTION TAKEN REPORT OF THE JOINT
COMMITTEE FILED ON BEHALF OF THE
RESPONDENT – TAMIL NADU
POLLUTION CONTROL BOARD

Advocate for the Respondent: TNPCB
Tr. C. Kasirajan
Chennai

Date: 22.06.2021

